

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**CP NO. 01 OF 2019 &  
IA No. 1324 of 2019**

**Dated : 19<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**D.B. Power Limited .....Petitioner (s)  
Versus  
TANGEDCO & ors. ....Respondent(s)**

Counsel for the Petitioner(s) : Mr.Buddy A. Ranganadhan  
Mr. Deepak Khurana  
Mr. Tejasv Anand

Counsel for the Respondent(s) : Mr. Basava Prabhu S. Patil  
Ms. Geet Ahuja  
Mr. S. Vallinayagam for R-1 to R-3

**ORDER**

Reply affidavit pertaining to alleged dues is filed by Respondent/TANGEDCO.

Reply/Rejoinder, if any, shall be filed by 21.08.2019 after duly serving copy on the other side

List the matter on **26.08.2019.**

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*pr/vt*